

ampules it. Sufficient quantity of the vaccine is available in the country.

Ph.D's as Primary School Teachers

- \*378. SHRI IBRAHIM KALANIYA; SHRI KHURSHED ALAM KHAN: PROF. N. M. KAMBLE; SHRI S. A. KHAJA MOHIDEEN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that quite a few Ph.D's have applied for jobs as primary school teachers in Delhi;

(b) if so, what is the number of such candidates who applied for these Posts during the last one year and how many of them were selected; and

(c) whether Government propose to offer better job opportunities for them?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SMT. RENUKA DEVI BARKA-TAKI): (a) No, Sir.

(b) and (c) Do not arise.

\*379. [Transferred to 10th August, 1978].

Refugees leaving the Dandakaranya Camp

- \*380. SHRI PRASENJIT BARMAN; SHRI PATITPABAN PRADHAN; SHRI HAREKRUSHNA MALLICK; SHRI BHAIRAB CHANDAR MAHANTI: SHRI U. K. LAKSHMANA GOWDA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the number of refugees who left the Dardakaranya Camp for finding out new homes in West Bengal; and

(b) how many of them have since been sent back to the Camp?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 14 388 families from both the settlement sites and karmi shibirs.

(b) 5,340 families upto 27th July, 1978.

Employees belonging to the Scheduled Castes and Scheduled Tribes in the Ministry of Works and Housing

\*381. SHRI I. TOMPOK SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the number of employees working in the Ministry of Works and Housing and its offices under the Ministry and what is the number among them who belong to the Scheduled Caste and Scheduled Tribes;

(b) whether it is a fact that communal rosters are being maintained in the Ministry of Works and Housing showing reservations for the Scheduled Castes and Scheduled Tribes, as required under the rules; if so, whether the concerned Liaison Officers are scrutinising and signing the communal rosters as is expected of them; and

(c) if the answer to part (b) above be in the negative what steps Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a)

No. of employees as on 1-1-1978 . . . . .	37,324
No. of Scheduled Castes among them . . . . .	6,345
No. of Scheduled Tribes among them . . . . .	880

(b) Yes, Sir.

(c) Does not arise.